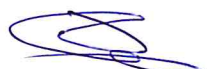


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

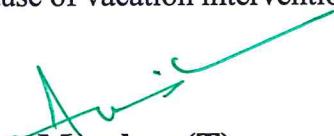
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.151/BB/201 7	-	For compl- iance	Rule-6 of IB	Mitcon Consultancy & Engineering Services Ltd. Vs Angadi Dutt Sugars Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	TSRANI KUMAR 9448258996	PETITIONER	

ORDER

Counsel for Petitioner is present. He has filed memo seeking for extension of time for compliance of objections raised by the registry. List it on 03/01/2018 because of vacation intervention.


Member (T)


Member (J)